## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 24/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER OF HEARING BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>25.05.2017</u>

Name of the Company:

Amit Shah

Section of the Companies Act: <u>Section 441 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

NAVIN PAHWLA

AM.

PETITIONER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Petitioner complied with the order. Inform Registrar of Companies accordingly.

MEMBER JUDICIAL

Dated this the 25th day of May, 2017.